## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

:TCP/57/2016

NAME OF THE PETITIONER(S)

: T.O. Abraham

NAME OF THE RESPONDENT(S)

:Cavunal Rubber Estates (P) Limited and 5 others

UNDER SECTION

: 111, 397/398, 402, 403, 406 and Schedule XI

S.No. Name (in Capital)

Represented by

Signature

for Harishon kan room, Sr. Council Mr. Foseph. Adv. Kaushik SV Sharma

## **ORDER**

Counsel for both the parties present. Counsel for Petitioner payed for time to submit copy of the stay order. Matter is posted for final arguments. Put up on 23.08.2017 at 10.30 A.M.

C. viraguas.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)